

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. I.A. 2375/2020
M.A. 3557/2019
M.A. 2069/2019
IN
C.P.(IB)-3795(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.03.2021**.

NAME OF THE PARTIES: Darshita Haresh Mehta
V/s
Gloabtel Convergence Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the Resolution Professional, Mr. Jesal Singh and counsel for the
respondent no.1 & 2, Mr. S.S. Jain are present.

At the request of the Resolution Professional, list this matter on 26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)